Central Administrative Tribunal Principal Bench, New Delhi

CP No.541 of 2015 IN OA No.1097 of 1993

This the 13th day of October, 2015

HON'BLE MR. JUSTICE L.N. MITTAL, MEMBER (J) HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)

Radhey Shyam s/o late Shri Ram Lal, R/o near Sheer Sagar Hotel, Bapu Colony, Jaipur, M.I. Road, Jaipur, Rajasthan. ... Applicant (By Advocate: Shri Ramesh Shukla for Shri R.K. Shukla)

Versus

- 1. Sh. R.C. Aggarwal
 General Manager,
 North West Railway,
 Near Jawahar Circle, Malviya Nagar,
 Jaipur-302017, Rajasthan.
- 2. Smt. Anjali Goel The Divisional Railway Manager Jaipur Division, N.R. Railway, Jaipur, Rajasthan.
- 3. Sh. Monoj Kumar Jain Senior Divisional Mechanical Engineer, Loco, North West Railway, Jaipur, Rajasthan.

... Respondents

(By Advocate : Shri Shailendra Tiwari)

ORDER (ORAL)

MR. JUSTICE L.N. MITTAL, MEMBER (J):

Heard.

In view of the compliance affidavit and annexed documents, the instant Contempt Petition is dismissed as having been rendered infructuous. Notices issued to the respondents stand discharged.

(SHEKHAR AGARWAL)
MEMBER (A)

(JUSTICE L.N. MITTAL)
MEMBER (J)

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